

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-662/97  
MA-764/97

New Delhi this the 16th day of December, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Sh. S.P. Biswas, Member(A)

1. Sh. Ramesh Chand Bhoi,  
S/o Sh. Uma Kand Bhoi.
2. Sh. Ram Nath Raidas,  
S/o Sh. Pyre Lal Raidas.
3. Sh. Swami Nath Raidas,  
S/o Sh. Pyre Lal Raidas.
4. Sh. Laxmi Narain,  
S/o Sh. Munni Lal.
5. Sh. Jaggu Ram,  
S/o Sh. Omkar.
6. Sh. Kishan Lal Jatav,  
Sh. Narpat Singh Jatav.
7. Mohd. Anwar Khan,  
S/o Sh. Mohd. Jalail Khan.
8. Sh. Sanaullah Khan,  
S/o Sh. Habibula Khan.
9. Sh. Jagdish Singh,  
S/o Sh. Dili Ram.
10. Sh. Mishri Lal,  
S/o Sh. Narain Ji.
11. Sh. Mahendra Gopal,  
S/o Sh. Bal Ram Gopal.
12. Sh. Murli Dhan Barik,  
S/o Sh. Mahnu Charan Barik.
13. Sh. Dharambir,  
S/o Sh. Mehar Chand.
14. Sh. Shiv Narain,  
S/o Shri Sri Ram.
15. Sh. Hari Ram,  
S/o Sh. Bhika Ram.
16. Sh. Mahinder,  
S/o Sh. Lallu Ram.
17. Sh. Vikas,  
S/o Sh. Gulab Narain.

18. Sh. Daya Kishan,  
S/o Sh. Kanhiya Lal.
19. Sh. Ajjuilla Khan,  
S/o Sh. Abdulla.
20. Sh. Gulam Rasul,  
S/o Sh. Abdulla.

(A)

(All are working as Parcel Porter in the office of  
Parcel Office, Northern Railway, Delhi Sarai Rohilla.

(through Sh. Yogesh Sharma, advocate)

versus

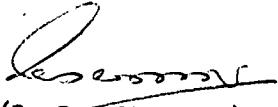
1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Secretary,  
Railway Board,  
Rail Bhawan,  
New Delhi.
3. The General Manager,  
Northern Railway, Baroda House,  
New Delhi.
4. The Divl. Railway Manager,  
Northern Railway,  
Bikaner(Raj.).

..... Respondents  
(through Sh. P.S. Mahendru, advocate)

ORDER(ORAL)  
Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

Notices were issued and the matter was placed before Deputy Registrar for completion of pleadings. No reply has been filed on behalf of the respondents till today and the matter has come before us today for appropriate orders.

Today we have passed an order in OA-1227/97 and this O.A. is also disposed of on the same lines. The said order passed in OA-1227/97 shall form part of the order in this O.A. itself. This O.A. is disposed of accordingly. No costs.

  
(S. P. Biswas)  
Member (A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)

/vv/